

Monthly Disposal Statement of Hon'ble President/Members

September, 2019

DELHI BENCH

NAME	APPEAL DISPOSED
JUSTICE SHRI DILIP GUPTA	23
ANIL CHOUDHARY M(J)	30
BIJAY KUMAR M(T)	02
RACHNA GUPTA M(J)	20
C.L.MAHAR M(T)	17
Total	92

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA M(J)	58
C J MATHEW M(T)	45
S.K.MOHANTY M(J)	60
SANJIV SRIVASTAVA M(T)	29
P.ANJANI KUMAR M(T)	03
AJAY SHARMA M(J)	13
S.K Pati	10
Total	218

CHENNAI BENCH

NAME	APPEAL DISPOSED
SULEKHA BEEVI CS M(J)	26
P DINESHA M(J)	118
Total	144

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY M(J)	108

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR M(J)	210
RAJU M(T)	37
Total	247

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG M(J)	99

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL M(J)	51

HYDERABAD BENCH

NAME	APPEAL DISPOSED
P. V. SUBBA RAO M(T)	140

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR M(T)	28
ARCHNA WADHWA M(J)	135
Total	163

Grand Total: 1262